

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 15TH MARCH, 2018 AT 10.00 A.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 15.

A MINISTER

to move that the proceedings on the items of business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

III. MOTION UNDER RULE 16.

A MINISTER

to move that the Assembly at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

1.	A MINISTER	to lay on the Table the Finance Department Notification No. S.O.-12/H.A. 6/2005/S. 15/2018, dated the 8 th March, 2018 regarding the Haryana Fiscal Responsibility and Budget Management (Amendment) Rules, 2018, as required under section 15 (3) of the Haryana Fiscal Responsibility and Budget Management Act, 2005.
2.	A MINISTER	to lay on the Table the 51 st Annual Report of Haryana Public Service Commission for the year 2016-17 (April 1, 2016 to March 31, 2017), as required under Article 323 (2) of the Constitution of India.

V. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.

1. THE CHAIRPERSON OF THE COMMITTEE ON SUBORDINATE LEGISLATION to present the Forty Sixth Report of the Committee on Subordinate Legislation for the year 2017-2018.
2. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Seventy Fifth Report of the Committee on Public Accounts for the year 2017-2018 on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2013 on Social, General and Economic Sectors (Non-Public Sector Undertakings), State Finance and Revenue Sector.
3. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Seventy Sixth Report of the Committee on Public Accounts for the year 2017-2018 on the Appropriation Accounts/Finance Accounts of the Haryana Government for the years 2011-12, 2012-13, 2013-14, 2014-15 and 2015-16.

4. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Seventy Seventh Report of the Committee on Public Accounts for the year 2017-2018 on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2015 on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances.
5. THE CHAIRPERSON OF THE COMMITTEE ON GOVERNMENT ASSURANCES to present the Forty Seventh Report of the Committee on Government Assurances for the year 2017-2018.
6. THE CHAIRPERSON OF THE COMMITTEE ON PETITIONS to present the Eighth Report of the Committee on Petitions for the year 2017-2018.
7. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC UNDERTAKINGS to present the Sixty Fourth Report of the Committee on Public Undertakings for the year 2017-2018 on the Report of the Comptroller & Auditor General of India on Public Sector Undertakings (Economic and Social Sectors) for the years ended 31st March, 2013 and 2014.
8. THE CHAIRPERSON OF THE COMMITTEE ON ESTIMATES to present the Forty Sixth Report of the Committee on Estimates for the year 2017-2018 on the Budget Estimates for 2016-2017 Industries & Commerce Department.
9. THE CHAIRPERSON OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES to present the Forty First Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-2018 on Reservation/ representation of Scheduled Castes, Scheduled Tribes and Backward Classes in Social Welfare Department, Education Department, Local Bodies Department, P.W.(B&R) Department and Health Department and action taken by the Government on the recommendations contained in its Fortieth Report
10. THE CHAIRPERSON OF THE LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS to present the Eleventh Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2017-2018 Report on the Audit and Inspection Notes on the Accounts of Zila Parisad, Sonipat for the Period from April, 2015 to March, 2016 and Panchayat Samiti, Ambala-1 for the period from April, 2013 to March, 2016 Audited by the Director, Local Audit, Haryana.

11. THE CHAIRPERSON OF THE
LOCAL BODIES AND
PANCHAYATI RAJ
INSTITUTIONS

to present the Twelfth Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2017-2018 Report on the Audit and Inspection Notes on the Accounts of Municipal Corporation, Panipat, Municipal Corporation, Ambala and Municipal Council, Palwal for the Period from April, 2015 to March, 2016 Audited by the Director, Local Audit, Haryana.

12. THE CHAIRPERSON OF THE
SUBJECT COMMITTEE ON
EDUCATION, TECHNICAL
EDUCATION, VOCATIONAL
EDUCATION, MEDICAL
EDUCATION AND HEALTH
SERVICES

to present the Third Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2017-2018 on Education and Health Services Department.

13. THE CHAIRPERSON OF THE
SUBJECT COMMITTEE ON
PUBLIC HEALTH, IRRIGATION,
POWER AND PUBLIC WORKS
(B & R)

to present the Fifth Report of the Subject Committee on Public Health, Irrigation, Power and Public Works (B & R) for the year 2017-2018.

VI. LEGISLATIVE BUSINESS.

1. The Haryana
Appropriation (No.
2) Bill, 2018. A MINISTER

to introduce the Haryana Appropriation (No. 2) Bill;

to move that the Haryana Appropriation (No. 2) Bill be taken into consideration at once;

Also to move that the Bill be passed.

2. Maharishi Balmiki
Sanskrit University,
Kaithal Bill, 2018. A MINISTER

to introduce Maharishi Balmiki Sanskrit University, Kaithal Bill;

to move that Maharishi Balmiki Sanskrit University, Kaithal Bill be taken into consideration at once;

Also to move that the Bill be passed.

3. The Haryana State
Higher Education
Council Bill, 2018. A MINISTER

to introduce the Haryana State Higher Education Council Bill;

to move that the Haryana State Higher Education Council Bill be taken into consideration at once;

Also to move that the Bill be passed.

- 4. The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, 2018. A MINISTER

to introduce the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill;

to move that the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.
- 5. University of Health Sciences, Karnal (Amendment) Bill, 2018. A MINISTER

to introduce University of Health Sciences, Karnal (Amendment) Bill;

to move that University of Health Sciences, Karnal (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.
- 6. The Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill, 2018. A MINISTER

to introduce the Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill;

to move that the Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill be taken into consideration at once;

Also to move that the Bill be passed.
- 7. The Haryana Municipal Street Vendors (Protection of Livelihood and Regulation of Street Vending) Repeal Bill, 2018. A MINISTER

to introduce the Haryana Municipal Street Vendors (Protection of Livelihood and Regulation of Street Vending) Repeal Bill;

to move that the Haryana Municipal Street Vendors (Protection of Livelihood and Regulation of Street Vending) Repeal Bill be taken into consideration at once;

Also to move that the Bill be passed.
- 8. The Haryana Urban Development Authority (Amendment) Bill, 2018. A MINISTER

to introduce the Haryana Urban Development Authority (Amendment) Bill;

to move that the Haryana Urban Development Authority (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.
- 9. The Criminal Law (Haryana Amendment) Bill, 2018. A MINISTER

to introduce the Criminal Law (Haryana Amendment) Bill;

to move that the Criminal Law (Haryana Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.
- 10. The Haryana Group D Employees (Recruitment and Conditions of Service) Bill, 2018. A MINISTER

to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Bill;

to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Bill be taken into consideration at once;

Also to move that the Bill be passed.

- 11. The Haryana Municipal (Amendment) Bill, 2018. A MINISTER

to introduce the Haryana Municipal (Amendment) Bill;

to move that the Haryana Municipal (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.

- 12. The Haryana Municipal Corporation (Amendment) Bill, 2018. A MINISTER

to introduce the Haryana Municipal Corporation (Amendment) Bill;

to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.

- 13. The Haryana Re-Appropriation Bill, 2018. A MINISTER

to introduce the Haryana Re- Appropriation Bill;

to move that the Haryana Re- Appropriation Bill be taken into consideration at once;

Also to move that the Bill be passed.

- 14. The Haryana Kisan Kalyan Pradhikaran Bill, 2018. A MINISTER

to introduce the Haryana Kisan Kalyan Pradhikaran Bill;

to move that the Haryana Kisan Kalyan Pradhikaran Bill be taken into consideration at once;

Also to move that the Bill be passed.

- 15. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2018. A MINISTER

to introduce the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill;

to move that the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill be taken into consideration at once;

Also to move that the Bill be passed.

**CHANDIGARH:
THE 14TH MARCH, 2018.**

**RAJENDER KUMAR NANDAL,
SECRETARY.**